

Government of India
Ministry of Finance
Department of Revenue

...

New Delhi, the

April, 1983

NOTIFICATION
INCOME-TAX

No. 5155 (F.No.203/12/83-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" in the area of other natural and applied sciences subject to the following conditions:-

- i) That the ANAM Scientific and Technological Applied Research Foundation, Kadiyam, will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Association will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Association will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets and liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

INSTITUTION

ANAM Scientific and Technological Applied Research Foundation, Kadiyam.

This notification is effective for a period from 16.3.1983 to 31.3.1984.

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(M.G.C. GOYAL)

Under Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I. T. & Audit)/Investigation/
Special Investigation/R&P/Vigilance/Intelligence/
Recovery/P&P R, New Delhi.
3. Directorate of O&MS(IT), 1st Floor, Alwan-e-Ghalib,
Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology,
Technology Bhawan, New Mehrauli Road, New Delhi, with
reference to their O.M. No.1/404/83-TU.II dated
18.3.1983.
5. The Founder Member, ANAM Scientific and Technological
Applied Research Foundation, Kalliyam-533126, East
Godavary, District.
6. Comptroller & Auditor General of India (40 copies).
7. Bulletin Section of D.I.(R&P), New Delhi. (5 copies).

M. G. C. Goyal
(M. G. C. GOYAL)

Under Secretary to the Government of India.